

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5
ANSWERED ON:13.03.2012
MONUMENTS OF NATIONAL IMPORTANCE
Biju Shri P. K.

Will the Minister of CULTURE be pleased to state:

- (a) the criteria adopted by the Government/Archaeological Survey of India (ASI) to identify ancient monuments and sites as of national importance;
- (b) the details of ancient archaeological monuments/ sites identified in the country during each of the last three years and current year, State-wise;
- (c) whether the Government/ASI has carried out any exploration /excavation works on archaeologically important sites during the last one year; and
- (d) if so, the details thereof alongwith the discoveries made therein?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a) Under Section 4 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, monuments which are of historical, archaeological or artistic interest and which have been in existence for not less than 100 years can be declared as monuments of national importance.
- (b) A list is at Annexure-I.
- (c)&(d) A detailed list is at Annexure-II.